

Minor Irrigation Projects in Punjab

3429. { Shri B. C. Sharma;
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of proposals for minor irrigation projects under investigation in Punjab; and

(b) the help that the Central Government have given to the State in removing the difficulty of technical personnel?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The required information is awaited from the Government of Punjab and will be placed on the Table of the Sabha as soon as it is received.

(b) The State Government have not asked for any help of technical personnel from the Centre.

Quarters for P. & T. Employees of Madras Circle

3430. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state:

(a) the number of quarters for the Post and Telegraph employees constructed in the Madras Circle during 1958-59;

(b) the number of quarters to be constructed in the above circle during 1959-60?

The Minister of Transport and Communications ((Shri S. K. Patil): (a) Nine quarters.

(b) 32 quarters are at advance stage of construction and are expected to

be completed during 1959-60. In addition, projects for construction of 164 quarters have been sanctioned.

Inter-State Goods Traffic

3431. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is an increase in the Inter-State goods traffic by road between Bombay-Andhra and Bombay-Mysore; and

(b) if so, to what extent?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Yes. It has not been possible to assess the increase in figures, but the increase is appreciable.

Consolidation of Land Holdings

3432. Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to state the nature of financial assistance given by Central Government to expedite the work pertaining to the consolidation of land holdings in the various States during 1958-59, State-wise?

The Minister of Food and Agriculture (Shri A. P. Jain): Financial assistance for the scheme of consolidation of land holdings is given on the basis of 50 per cent of the net expenses on the scheme or 25 per cent of the gross expenditure thereon, whichever is less. The financial assistance agreed to be given for the year 1958-59 for the various States/ Union Territories where this scheme is in operation is as follows:—

State/U. T.	(Rs in lakhs)		
	Financial Provision (gross except other-wise stated)	State's Share	Central Share
1. Andhra Pradesh	1.71 (net)	0.85	0.86
2. Bihar	1.52	1.14	0.38
3. Bombay	12.50	9.37	3.13
4. Madhya Pradesh	7.20	5.40	1.80
5. Mysore	2.70	2.02	0.68
6. Punjab	30.00 (net)	15.00	15.00
7. Rajasthan	5.00	3.75	1.25
8. Uttar Pradesh	145.00	108.75	36.25
9. Delhi*	0.76
10. Himachal Pradesh*	3.00
11. Manipur*	0.08

*In these cases the entire expenditure is met out of the Central budget.